

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22-03-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1230/2019 IN MA/1009/2019
IN
PETITION NUMBER : IBA/434/2019
NAME OF THE PETITIONER : Deepa Venakat Ramani (RP)
M/S Santhosh Hospitals Pvt Ltd
NAME OF THE RESPONDENTS : Santhosh Mahalingam & 3 others
UNDER SECTION : Sec 19, 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Chandramouli Prabhakar for the Liquidator/Applicant is present. There is no representation for the Respondent.

Counsel for the Liquidator states that the original documents in respect of the Corporate Debtor are not available for perusal.

Counsel for the Respondent states that Balance Sheet, Profit & Loss account, Minutes of the Meeting and Statutory Registers have been handed over to the Liquidator.

List this matter on **29.04.2021** along with other connected applications for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)